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West Bengal Appropriation Act, 1969

1 of 1969

[24 March 1969]

CONTENTS

- 1. Short title
- 2. <u>Issue of Rupees 1,18,83,47,307 out of the Consolidated Fund of West Bengal for the year 1968-69</u>
- 3. <u>Appropriation</u>

SCHEDULE 1:- <u>SCHEDULE</u>

West Bengal Appropriation Act, 1969

1 of 1969

[24 March 1969]

PREAMBLE

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1969.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1969;

It is hereby enacted in the Twentieth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Part IV A of the 14th March, 1969, page 992; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 15th March, 1969.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1969.

2. Issue of Rupees 1,18,83,47,307 out of the Consolidated

Fund of West Bengal for the year 1968-69 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees one hundred and eighteen crores, eighty-three lakhs, forty-seven thousand and three hundred and seven towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1969, in respect of the services and purposes specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1969.

SCHEDULE 1

SCHEDULE

SCHEDULE (See sections 2 and 3)

1	4-Taxes on Income-other than Corporation Tax.	36,000		36,000
3	10-State Excise Duties	14,33,000		14,33,000
4	11-Taxes on Vehicles	1,37,000		1,37,000
5	12-Sales Tax	2,92,000		2,92,000
6	13-Other Taxes and Duties	16,000		16,000
7	14-Stamps	10,01,000		10,01,000
8	15-Registration Fees	14,90,000		14,90,000
9	16-Interest on debt and other obligations.		8,72,54,000	8,72,54,000
11	18-Parliament, State/Union Territory Legislature.	58,04,000		58,04,000
12	19General Administration	40,93,000	3,10,000	44,03,000
13	21-Administration of Justice	11,15,000	7,36,000	18,51,000
14	22-Jails	19,16,000		19,16,000
15	23-Police	3,23,21,000	37,000	3,23,58,000
17	26-Miscellaneous	78.95.000		78.95.000

	Departments- excluding Fire Services.	,,		
19	28-Education	3,52,23,000		3,52,23,000
20	29-Medical	81,22,000	1,244	81,23,244
21	30-Public Health		1,933	1,933
22	31-Agriculture- Agriculture		1,694	1,694
23	31-Agriculture-Fisheries		25,120	25,120
	33-Animal Husbandry			
24	124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme.	73,71,000	99,000	74,70,000
25	34-Co-operation	10,73,000		10,73,000
27	35-Industries-Cottage Industries	1,98,000	915	1,98,915
28	35-Industries-Cinchona	5,44,000	26,000	5,70,000
29	37-Community Development Projects, National Extension Service and Local Development Works.	33,70,000		33,70,000
31	39-Miscellaneous Social and Develop-mental Organisations-Welfare of Scheduled Tribes and Castes and Other Backward Classes.	7,56,000		7,56,000
32	39-Miscellaneous Social and Develop-mental Organisations-Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes.	4,53,000		4,53,000
	42-Multipurpose River Schemes	2,94,24,000		2,94,24,000
	43-Irrigation, Navigation, Embank-ment and Drainage Works (Commercial).			
33	44-Irrigation, Navigation, Embank-ment and Drainage Works (non-Commercial).			
	98-Capital Outlay on Multipurpose River Schemes.			

34	50-Public Works	1,22,94,000	94,000	1,23,88,000
35	51A-Greater Calcutta Development Scheme. 106A-Capital Outlay on Greater Calcutta Development Scheme.	1,12,62,000		1,12,62,000
36	53-Ports and Pilotage	87,000		87,000
38	64-Famine Relief	13,68,99,000		13,68,99,000
39	65-Pensions and Other	65,41,000	1,80,000	67,21,000
41	Retirement Benefits. 120-Payments of Commuted value of Pensions. 68-Stationery and Printing	4,92,000		4,92,000
42	70-Forest	27,91,000	9,920	28,00,920
43	71-Miscellaneous- Contributions	1,13,46,000	5,99,000	1,19,45,000
44	71-Miscellaneous-Other Miscellaneous Expenditure. 71-Miscellaneous- Irrecoverable loans to displaced persons written off.		12,000	12,000
45	71-Miscellaneous- Expenditure on displaced persons.	4,08,63,000	3,46,69,000	7,55,32,000
	Public Debt-Loans for			
48	displaced persons. 98-Capital Outlay on Multipurpose River Scheme-Damodar Valley Project.	1,30,72,000		1,30,72,000
49	103-Capital Outlay on Public Works		13,36,000	13,36,000
50	124-Capital Outlay on Schemes of Government Trading.	2,56,27,000	481	2,56,27,481
	Public Debt-		58,55,77,000	58,55,77,000
	Permanent Debt			
	Floating Debt			
51	Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).			

		Total	47,73,77,000	71,09,70,307	1,18,83,47,307
		Governments.			
		State/Union Territory			
	52	Loans and Advances by	7,20,20,000		7,20,20,000
L		Other loans			